

MINUTES OF THE MEETING NO.11 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 24.02.2025 AT 03:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.11 (2024-25) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT at 03:00 PM on 24.02.2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- a. Jitesh Kumar, Assistant Commissioner (Forestry), MoEF&CC (SU Division)
- b. Maj. Dr. Venkatesan, Assistant Commissioner (Trade), D/o AHD
- c. Rahul Rohankar, Livestock Officer(Trade), D/o AHD
- d. Dr. S. Gnanasambandan, Joint Director(PQ), DPPQ&S
- e. Lukman Patel, YP, Ministry of Mines
- f. Anek Kumar, Scientific Officer, DAE
- g. Dr. B. Balaji, Secretary, NBA

In attendance:

- i. Shri Moin Afaq, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT
- iii. Shri Santosh Tripathi, Section Officer

3. Altogether 121 applications were considered by the EFC, out of which 23 cases were approved including 2 ex-post facto cases, 12 cases were rejected, 19 cases are under deficiency and remaining 68 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl-No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remark
Applications related to Seeds for Sowing Purposes					
1	ABRAR BROTHERS AND COMPANY	0680AM25	Onion Seeds	09.10.2024	Deferred Due to want of additional documents/ information from the firm.
2	ABRAR BROTHERS AND COMPANY	0681AM25	Onion Seeds	09.10.2024	Deferred Due to want of additional documents/ information from the firm.
3	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred Due to want of additional documents/ information from the firm.

4	SAVANNAH SEEDS PRIVATE LIMITED	0776AM25	Of seed quality	19.11.2024	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
5	NUR INTERNATIONAL	0799AM25	Onion Seed	03.12.2024	Deferred Due to want of additional documents/ information from the firm.
6	S K TRADING COMPANY	0801AM25	ONION SEED (SUKSAGAR)	03.12.2024	Deferred Due to want of additional documents/ information from the firm.
7	BEJO SEEDS INDIA PRIVATE LIMITED	0814AM25	Onion Seed	10.12.2024	Deferred Due to want of additional documents/ information from the firm.
8	UTTAM & BROTHERS	0822AM25	Onion seeds	17.12.2024	Deferred Due to want of additional documents/ information from the firm.
9	ABRAR BROTHERS AND COMPANY	0902AM25	Onion Seeds red	22.01.2025	Deferred Due to want of additional documents/ information from the firm.
10	JK AGRI GENETICS LIMITED	0908AM25	HYBRID RICE SEEDS: JKRH 2082 & JKRH 2609	27.01.2025	Deferred. The application is under examination.
11	JK AGRI GENETICS LIMITED	0912AM25	HYBRID RICE SEEDS - JKRH 3333 & JKRH2082	28.01.2025	Deferred. The application is under examination.
12	BHARAT NURSERY PVT LTD	0921AM25	Onion Seeds	31.01.2025	Deferred. The application is under examination.
13	VNR SEEDS PRIVATE LIMITED	0922AM25	Paddy seed f1 VNR 2245	31.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
14	ZENITH HYBRID SEEDS PRIVATE LIMITED	0928AM25	Onion Seeds	04.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
15	ZENITH HYBRID SEEDS PRIVATE LIMITED	0929AM25	Onion Seeds	04.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
16	NUNHEMS INDIA PRIVATE LIMITED	0931AM25	Onion Seeds	05.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.

17	KR AGRO FARM	0938AM25	Onion Seeds	07.02.2025	Ex-post Facto Approval The firm has submitted the requisite documents as per the approved SoP. Export Authorization was issued on Ex-post facto basis.
18	KALASH SEEDS PRIVATE LIMITED	0940AM25	Onion Seeds-KSP 1746 F1/ KSP 106 Shuksagar/ BSS 135 King/ BSS 258	07.02.2025	Deferred. The application is under examination.
19	KALASH SEEDS PRIVATE LIMITED	0941AM25	Onion Seeds-KSP 106 Shuksagar/ KSP 1495 F1	07.02.2025	Deferred. The application is under examination.
20	KALASH SEEDS PRIVATE LIMITED	0942AM25	Onion Seeds-KSP 1496 F1/ KSP 1118 F	07.02.2025	Deferred. The application is under examination.
21	KALASH SEEDS PRIVATE LIMITED	0943AM25	Onion Seeds-KSP-117/ KSP-1495	07.02.2025	Deferred. The application is under examination.
22	ZENITH HYBRID SEEDS PRIVATE LIMITED	0949AM25	Onion Seeds	10.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
23	PAN SEEDS PRIVATE LIMITED	0951AM25	Paddy Seeds - PAN 7001/2/3/4/5	10.02.2025	Deferred Due to want of additional documents/ information from the firm.
24	BAYER BIOSCIENCE PRIVATE LIMITED	0955AM25	Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize Tej Gold (Habilis Plus) Seeds/ Hybrid Rice (Paddy) Arize AZ 7888 Seeds/ Hybrid Rice (Paddy) Arize AZ 6508(Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/ Hybrid Rice (Paddy) AZ 8433 DT Seeds/ Hybrid Rice (Paddy) AZ6585 ST Seeds400/ Hybrid Rice (Paddy) Arize Bigante	11.02.2025	Deferred. The application is under examination.

			Classic(Arize 6444) Seeds		
25	BAYER BIOSCIENCE PRIVATE LIMITED	0961AM25	Hybrid Rice (Paddy) Arize 6444 Gold Seeds/ Arize Idea Seeds/ AZ 8433 DT Seeds/ Arize Tej Gold Seeds/ Arize 6129 Gold Seeds	12.02.2025	Deferred. The application is under examination.
26	BAYER BIOSCIENCE PRIVATE LIMITED	0962AM25	Hybrid Rice (Paddy) Arize 6444 Gold Seeds/ Arize Idea Seeds/ AZ 8433 DT Seeds/ Arize Tej Gold Seeds/ Arize 6129 Gold Seeds	12.02.2025	Deferred. The application is under examination.
27	JK AGRI GENETICS LIMITED	0963AM25	HYBRID RICE SEEDS: JKRH 2082 & JKRH 2609	13.02.2025	Rejected The firm has file duplicate application. Only one application will be considered at a time.
28	BAYER BIOSCIENCE PRIVATE LIMITED	0967AM25	Hybrid Rice (Paddy) Arize Dhani Gold Seeds/ Arize AZ7006 Seeds/ Arize INH16019 Seeds/ Arize AZ 6453 ST Seeds/ Arize Tej Gold Seeds/ Arize AZ 6585 ST Seeds/ Arize AZ 2241 ST Seeds	14.02.2025	Deferred. The application is under examination.
29	KALASH SEEDS PRIVATE LIMITED	0971AM25	Onion Seeds- KING/ MERIT F1/ VARUN F1/ KALASH FURSUNGI	15.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
30	DURGA SEED FARM (REGD)	0973AM25	Onion Seeds- Bombay Red/ Durgesh Selection	16.02.2025	Deferred. The application is under examination.
31	JK AGRI GENETICS LIMITED	0974AM25	HYBRID RICE SEEDS - JKRH 3333 & JKRH2082	18.02.2025	Rejected The firm has file duplicate application. Only one application will be considered at a time.
Applications related to Seeds for Non-Sowing Purpose					
32	NORTH TRADING COMPANY	0845AM25	rice paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.

33	NORTH TRADING COMPANY	0846AM25	rice paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
34	M/S PURVANCHAL TRADING COMPANY	0847AM25	rice paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
35	SHAKAMBARİ ENTERPRISES	0875AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	12.01.2025	Deferred Due to want of additional documents/ information from the firm.
36	OM ENTERPRISES	0883AM25	Non-Basmati Rice Paddy (other than seed quality)	16.01.2025	Deferred. The application is under examination.
37	SOURAV TRADING COMPANY	0885AM25	Non-Basmati Rice Paddy (other than seed quality)	17.01.2025	Deferred Due to want of additional documents/ information from the firm.
38	BABLU DEY	0888AM25	Non-Basmati Rice Paddy (other than seed quality)	19.01.2025	Deferred. The application is under examination.
39	BABLU DEY	0889AM25	Non-Basmati Rice Paddy (other than seed quality)	19.01.2025	Deferred. The application is under examination.
40	SAHU TRADERS	0905AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	24.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
41	SHREE BABA INDUSTRIES	0907AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	26.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
42	YUVRAJ TRADING	0913AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	28.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
43	M/S PURVANCHAL TRADING COMPANY	0918AM25	Rice Paddy	30.01.2025	Deferred Due to want of additional documents/ information from the firm.
44	PANKAJ TRADING COMPANY	0926AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	04.02.2025	Approved. The firm has submitted the requisite documents as per the approved SoP.
45	NORTH TRADING COMPANY	0939AM25	Rice Paddy	07.02.2025	Deferred. The application is under examination.
46	A2Z EXPORT COMPANY	0952AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	10.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.

47	SHIVAY TRADERS	0953AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	10.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
48	SHREE SAI TRADING	0956AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	11.02.2025	Deferred Due to want of additional documents/ information from the firm.
49	NITISH TRADING	0960AM25	Paddy Husk	12.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
50	GOPALDAS PAWAN KUMAR	0964AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	13.02.2025	Deferred Due to want of additional documents/ information from the firm.
51	CS IMPORT EXPORT WIZARD	0966AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	13.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
52	RISHAB TRADING	0969AM25	Paddy Husk	14.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
53	BALA JEE ENTERPRISES	0977AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	18.02.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
54	ANURAG TRADING	0981AM25	Paddy Husk	19.02.2025	Deferred Due to want of additional documents/ information from the firm.
Applications related to other seeds					
55	SEEDS & GRAINS INDIA PRIVATE LIMITED	1563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
56	KARISHMA FOOD PRODUCTS	1656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
57	K K TRADERS HUF	0460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred. Application to be examined on e-file.
58	GANDHI ENTERPRISES	0113AM25	STRYCHNI SEMEN(KUCHLA)	02.05.2024	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
59	GANDHI ENTERPRISES	0114AM25	STRYCHNOS SPP	02.05.2024	Rejected The firm has not submitted the

					relevant documents in time and is non-responsive to several reminders.
60	GANDHI ENTERPRISES	0790AM25	Nuxvomica seeds	28.11.2024	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
Department of Animal Husbandry and Dairying					
61	J. K. ENTERPRISE	1740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred Due to want of additional documents/ information from the firm.
62	J. K. ENTERPRISE	1741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred Due to want of additional documents/ information from the firm.
63	J. K. ENTERPRISE	1748AM24	PURE SAHIWAL	27.01.2024	Deferred Due to want of comments from D/o AHD.
64	TINOPAL DAIRY WALA	0571AM25	Murrah frozen semen (100000 STRAWS)/ Murrah frozen embryos (PIECES)/ Murrah / Nili Ravi heifers	22.08.2024	Deferred Due to want of comments from D/o AHD.
65	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred Due to want of comments from D/o AHD.
66	NDDDB DAIRY SERVICES	0612AM25	Bovine semen	11.09.2024	Deferred Comments received from DoAHD vide OM dated 27.12.2024. However, inputs from National Biodiversity Authority are also requested.
67	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred Due to want of comments from D/o AHD.
68	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :-- Pure-bred breeding animals	19.10.2024	Deferred Due to want of comments from D/o AHD.
69	HISAR BOVINE SPERM STATION & RESEARCH CENTER	0782AM25	BOVINE SEMEN DOSES	25.11.2024	Deferred Due to want of comments from D/o AHD.

70	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	18.12.2024	Deferred Due to want of comments from D/o AHD.
71	ZOO AUTHORITY OF KARNATAKA	859AM25	Asian Elephant (Elephas maximus)	01.01.2025	Deferred Due to want of additional documents/ information from the firm.
72	ARISTRO BUSINESS PRIVATE LIMITED	0945AM25	WHEAT BRAN, PROTEIN, MOISTURE, FIBRE, INSOLUBLE	08.02.2025	Rejected. On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
73	AAYUSH TRADING	0947AM25	RICE BRAN HUSK	10.02.2025	Rejected As per directions received from DoCA stating that the ban on export of DoRB has been extended upto 30.09.2025.
Ministry of Environment Forest and Climate Change (SU Division)					
74	RAATI RAJAN IMPEX	0446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	Approved On the basis of Comments/ NOC (as attached) has been received from MoEF&CC (SU Division) vide OM dated 12.08.2024 approving the exports of 98.502 MTs artificially propagated red sanders wood in logs form to China.
75	RAATI RAJAN IMPEX	1276AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	10.08.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
76	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
77	S.K.ENTERPRISE	1491AM24	Red Sanders Wood In Log Form	20.11.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
78	YINDU SANDALWOOD PRIVATE LIMITED	1514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

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79	HIMALAYAN INTERNATIONAL	0001AM25	RED SANDERS WOOD LOGS	01.04.2024	Approved. On the basis of comments/ NOC (as attached) has been received from MoEF&CC (SU Division) vide OM dated 25.08.2024 approving the exports of 4.901 MT red sanders wood logs from confiscated sources to M/s PGR Trade PTE Limited, Singapore.
80	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority.
81	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	09.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
82	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
83	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	01.07.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
84	S.K.ENTERPRISE S	0528AM25	Red Sanders Wood In Log Form & Roots	27.07.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
85	NAG WOODEN SANDAL TOYS MAKING INDUSTRIES	0584AM25	Red Sanders Wood (Confiscated) Logs Butt Ends	01.09.2024	Deferred For examination of file.
86	ALMIGHTY AQSA EXPO LLP	0704AM25	ARTIFICIALLY PROPAGATED RED SANDERS WOOD LOGS 805 NOS	19.10.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
87	MERHABA INTERNATIONAL	1317AM24	Bamboos-Treated Logs	15.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

88	POSH FRAGRANCES PRIVATE LIMITED	0829AM25	agarwood spent wood chips and powder	19.12.2024	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
89	SRK ENTERPRISES	0844AM25	Sandalwood Oil	23.12.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
90	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Pattaland (Artificial Origin) From The State Of Tamilnadu	08.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)					
91	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
92	CURIA INDIA PRIVATE LIMITED	0827AM25	Bromofluoromethane (Export for Feedstock purpose only)	19.12.2024	Approved. Comments received from M/o EF&CC (Ozone Cell) vide OM dated 24.02.2025 approving the exports of 113.344 KGs Bromofluoromethane (Export for Feedstock purpose only) to Singapore.
93	CURIA INDIA PRIVATE LIMITED	0828AM25	Bromofluoromethane (Export for Feedstock purpose only)	19.12.2024	Approved. Comments received from M/o EF&CC (Ozone Cell) vide OM dated 24.02.2025 approving the exports of 129.558 KGs Bromofluoromethane (Export for Feedstock purpose only) to Singapore.
94	KRIS AERO SERVICES PRIVATE LIMITED	0860AM25	aircraft fire ex charged with recycled halon agen	02.01.2025	Ex-post Facto Approval Comments/ NOC from MoEF&CC (Ozone Cell) received vide OM dated 03.02.2025 approving the exports of 10 KGs recycled Halon- 1301 to Sri Lanka. Export Authorization was issued on ex-post facto basis.
95	ANUPAM RASAYAN INDIA LIMITED	0893AM25	DAISAVE SS-110	21.01.2025	Deferred For examination of file.

96	CHEMCON SPECIALITY CHEMICALS LIMITED	0935AM25	DIBROMO METHANE	06.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
97	AGC ASIA PACIFIC (INDIA) PRIVATE LIMITED	0968AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- Dichloropentafluoropropanes (HCFC-225, 225ca, 225cb)	14.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
98	INTECH ORGANICS LIMITED	0979AM25	Vinyl Bromide	19.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)

Department of Atomic Energy

99	TORRECID INDIA PRIVATE LIMITED	0677AM25	ZIRCONIUM SILICATE	08.10.2024	Deferred Due to want of comments / NOC from DAE.
100	OPAQUE CERAMICS PRIVATE LIMITED	0794AM25	MICRONIZED ZIRCONIUM SILICATE	30.11.2024	Deferred Due to want of comments / NOC from DAE.
101	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/Powder)	20.12.2024	Deferred For examination of file.
102	OPAQUE CERAMICS PRIVATE LIMITED	0877AM25	MICRONIZED ZIRCONIUM SILICATE	13.01.2025	Deferred Due to want of comments / NOC from DAE.
103	OPAQUE CERAMICS PRIVATE LIMITED	0903AM25	MICRONIZED ZIRCONIUM SILICATE	23.01.2025	Deferred Due to want of comments / NOC from DAE.
104	OPAQUE CERAMICS PRIVATE LIMITED	0904AM25	MICRONIZED ZIRCONIUM SILICATE	24.01.2025	Deferred Due to want of comments / NOC from DAE.
105	OPAQUE CERAMICS PRIVATE LIMITED	0906AM25	MICRONIZED ZIRCONIUM SILICATE	25.01.2025	Deferred Due to want of comments / NOC from DAE.
106	OPAQUE CERAMICS PRIVATE LIMITED	0910AM25	MICRONIZED ZIRCONIUM SILICATE	27.01.2025	Deferred Due to want of comments / NOC from DAE.
107	OPAQUE CERAMICS PRIVATE LIMITED	0914AM25	MICRONIZED ZIRCONIUM SILICATE	29.01.2025	Deferred Due to want of comments / NOC from DAE.

108	OPAQUE CERAMICS PRIVATE LIMITED	0916AM25	MICRONIZED ZIRCONIUM SILICATE	29.01.2025	Deferred Due to want of comments / NOC from DAE.
109	OPAQUE CERAMICS PRIVATE LIMITED	0917AM25	MICRONIZED ZIRCONIUM SILICATE	29.01.2025	Deferred Due to want of comments / NOC from DAE.
110	OPAQUE CERAMICS PRIVATE LIMITED	0919AM25	MICRONIZED ZIRCONIUM SILICATE	31.01.2025	Deferred Due to want of comments / NOC from DAE.
111	OPAQUE CERAMICS PRIVATE LIMITED	0920AM25	MICRONIZED ZIRCONIUM SILICATE	31.01.2025	Deferred Due to want of comments / NOC from DAE.
112	OPAQUE CERAMICS PRIVATE LIMITED	0925AM25	MICRONIZED ZIRCONIUM SILICATE	01.02.2025	Deferred Due to want of comments / NOC from DAE.
113	SUKASO CERACOLORS PRIVATE LIMITED	0927AM25	ZIRCOMAT 5 mlcron / 325 Mesh Powder (Ceramic Opacifier)	04.02.2025	Deferred Due to want of comments / NOC from DAE.
114	OPAQUE CERAMICS PRIVATE LIMITED	0932AM25	MICRONIZED ZIRCONIUM SILICATE	06.02.2025	Deferred Due to want of comments / NOC from DAE.
115	OPAQUE CERAMICS PRIVATE LIMITED	0933AM25	MICRONIZED ZIRCONIUM SILICATE	06.02.2025	Deferred Due to want of comments / NOC from DAE.
116	OPAQUE CERAMICS PRIVATE LIMITED	0948AM25	MICRONIZED ZIRCONIUM SILICATE	10.02.2025	Deferred Due to want of comments / NOC from DAE.
117	OPAQUE CERAMICS PRIVATE LIMITED	0957AM25	MICRONIZED ZIRCONIUM SILICATE	12.02.2025	Deferred Due to want of comments / NOC from DAE.
118	OPAQUE CERAMICS PRIVATE LIMITED	0965AM25	MICRONIZED ZIRCONIUM SILICATE	13.02.2025	Deferred Due to want of comments / NOC from DAE.
Ministry of Mines					
119	ASPEN GLOBAL	0861AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO2 >95%	02.01.2025	Rejected Comments / NOC from MoM received vide OM dated 31.01.2025 not recommending the exports of silica sands.

120	ASHAPURA MINECHEM LTD	0954AM25	OTHER NATURAL SILICA - CLAYE/KAOLINIC	11.02.2025	Deferred Due to want of comments / NOC from MoM.
Miscellaneous Application					
121	INTECH ORGANICS LIMITED	0976AM25	Methyl Bromide	18.02.2025	Approved Based on the comments received from CBI&RC.

Note:

- i. **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- ii. **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s).
- iii. **Approved post-facto:** Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.48(c) of HBP (Handbook of Procedure) 2023. In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- iv. **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy 2022 and does not require license from DGFT.
